

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**CP No. 32/2019
In
OA No. 4342/2018**

This the 29th day of March, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Suresh Sharma
Retired Additional Controller (Admn.), NTRO
Aged 64+ years (Senior Citizen)
S/o Late Shri O.P. Sharma,
R/o 305, Pink Apartments,
Sector 18-B, Dwarka,
New Delhi-110078
Mobile: 7042338181 & 988678654

...Petitioner

(By Advocate: Sh. Virendra Kumar, proxy counsel for
Sh. M.K. Bhardwaj)

VERSUS

Union of India through

1. Sh. Ajay Narain Jha
Secretary (Expenditure)
Ministry of Finance,
North Block, New Delhi-110001
2. Sh. Nitesh K. Mishra
Chief Controller (Pension)
Central Pension Accounting Office (CPAO)
Ministry of Finance,
Department of Expenditure
Trikoot-II, BhikajiCama Place
New Delhi-110066

... Respondents

(By Advocate: Sh. Rajnish Prasad)

ORDER (Oral)**Hon'ble Ms. Nita Chowdhury:**

When this CP is taken up, the counsel for respondents provided us a copy of the latest position in this matter, which reads as follows:-

"Please refer to our trail mail dated 15.03.2019 and be updated as basic pension of Shri Suresh Sharma has been revised from Rs. 36,080/- to Rs. 48,390/- +DA. Commutation instalment Rs. 12,310/- and arrear Rs. 93,926/- for the period from Aug 2018 to Feb 2019 has been credited in the account of Shri Sharma (pensioner) on 19/03/2019 and pension for March 2019 will be credited on next processing date."

2. From the above intimation dated 27.03.2019, it becomes clear that the amounts due to the applicant of the CP have been credited/will be credited on next processing date.
3. As we find the compliance of the orders of the CAT, CP is closed.

(S.N.Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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